

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2015 &  
IA NO. 371 OF 2015**

**Dated: 10<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Bhushan Power & Steel Ltd.**

**Vs.**

**GRID Corporation of Orissa Ltd. & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Sayaree Mallik  
Ms. Mithila Lalit  
Ms. Surabhi LImaye

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R.1  
  
Mr. Rutwik Panda  
Ms. Anshu Malik for R.3

**ORDER**

Post this matter for hearing on **28.08.2018**, as requested by the learned  
counsel appearing for the Appellant.

**(S.D. Dubey)  
Technical Member**

*Bn/pr*

**(Justice N.K. Patil)  
Judicial Member**